NPCIL as part of their capacity expansion programme had explored the possibility of setting up separate joint venture companies with the participation of Private Sector entities, State Electricity Boards (SEBs) or Public Sector Units (PSUs). These efforts have not let to any concrete proposal; no porposal is currently under the consideration of the Government

(b) and (c) Do not arise.

## Appointment of UDC's

- 1441. SHRI VDYASAGAR NISHAD: Will the PRIME MINISTER be pleased to state:
- (a) whether ft is a fact that examination for the post of UDC ware held in the tfionth of June, 2002;
  - (b) if so, the details thereof;
- (C) whether it is also a fact that even after elapse of about three years of examination, selected candidates have not been called to join;
  - (d) if so, the reasons therefor; and
  - (e) by when, the selected candidates would be called to join?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Yes, Sir.

- (b) Awritten examination for the post of Upper Division Clerk (UDC) was conducted by the Bhabha Atomic Research Centre (BARC) on 2.6.2002 for filling up of 17 vacancies in the reserved categories *viz*, SC/ST/OBC as well as vacancies likely to arise in the near future under direct recruitment quota. Candidated qualified in the written examination were called for personal interview, based on which a select list was prepared.
- (c) No, Sir So far eighteen candidates, in the order of merit subject to reservation orders, have been appointed. Character and Antecedents (C&A) verification in respect of one candidate is in progress. Five candidates did not respond to the offer of appointment issued by BARC.
  - (d)\*Does not arise.
  - (e) This will depend on the availability of vacancies.